

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-116

CA 482/2019 CA 485/2019 CA 515/2019 CA-769/2019 CA-576/2019 IA-5660/2020 IA-641/2019 CA-774/2019
In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Ortel Communication Ltd.

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 28.07.2021

CORAM:

SHRI. P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the CD :

ORDER

Heard the submissions made by the Counsel at the time of virtual hearing of the matter.

With the consent of the counsels, the matter is now fixed on 09.09.2021.

— Sd. —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd. —

(P.S.N PRASAD)
MEMBER (JUDICIAL)